

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/2709 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 24th June, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/21/522 dtd. 23.06.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at own cost, from the afternoon of 25.06.2021 till the morning of 28.06.2021. The Chief Judicial Magistrate, Hojai and in his absence the next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/2710 /A, dated 24-6-2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)

Pd/-